

## ANNEXURE-G

## STATE-WISE GRANT-IN-AID RELEASED UNDER THE SCHEME OF BEGGARY PREVENTION

(Rs. in lakhs)

Sl. No.	Name of the States/U.T.	Financial Year	1992-93	1993-94	1994-95	1995-96	1996-97
			Budget Allocation	Released	Unspent amounts		
			20.00	100	55.00	55.00	55.00
			20.00	23.24	55.00	22.18	—
			Nil	76.76	Nil	32.82	—
1.	Andhra Pradesh		—	—	3.00	9.00	
2.	Delhi		4.46	0.53	10.26	0.13	
3.	Gujarat		8.68	—	—	—	
4.	Karnataka		3.52	—	35.20	—	
5.	Madhya Pradesh		—	3.52	—	—	
6.	Maharashtra		—	—	4.55	13.05	
7.	West Bengal		3.34	3.14	1.97	—	
8.	Tamil Nadu		—	16.05	—	—	
Total :			20.00	23.24	54.98	22.18	

\*Complete information about utilisation not received from the State Governments/UTs.

**Employees State Insurance Scheme**

\*567. SHRI A.C. JOS : Will the Minister of LABOUR be pleased to state :

(a) whether Government propose to reform the Employees' State Insurance Scheme (ESI) in view of the recent launch of the 'Jan Arogya Schemes' in the budget;

(b) if so, the details thereof;

(c) whether as part of the proposed reforms, the employees will be given, the choice to subscribe to the ESI or the 'Jan Arogya Scheme'; and

(d) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Employees' State Insurance Scheme framed under the E.S.I. Act, 1948 provides for medical care and also payment of cash benefits in the contingencies of sickness, maternity, employment injury due to accident/occupational diseases resulting in death/disablement. Medical care under the ESI Scheme is full, comprehensive and without any monetary limit on treatment of the insured person and his family. There is also a referral provision for super specialist treatment to any advanced medical institution in the country. The Jan Arogya Bima policy offered by the New India Assurance Company is a policy that offers a limited cover up to Rs. 5000/- per annum to the policy holders for a limited number of diseases. As such the benefits provided under the Jan

Arogya Bima policy are not comparable with the benefits of the ESI Scheme.

The ESI Scheme is a Social Security Scheme which is of compulsory and contributory nature. As such the question of giving individual choice to the employees does not arise.

[Translation]

**Income from Private Airlines**

\*568. SHRI DATTA MEGHE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the annual income of the Government from each of the private companies operating air services in the country during the last three years;

(b) whether any new company has applied for operating air services; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Details of the revenue collected from private airlines are given in Statement—I and Statement—II.

(b) and (c) Consideration of proposals for grant of permission to commence air transport services is a continuing process. At present 7 scheduled and 21 non-scheduled operators are operating in the private sector and 35 No Objection Certificates have been issued so far for commencement of services.